

IN THE HIGH COURT OF JHARKHAND AT RANCHI
Cr. M.P No. 2272 of 2018

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09/07.07.2020 Counter-affidavit has already been filed by the State.

Mr. Rajesh Kumar, learned counsel for the petitioner submits that he has not received the counter-affidavit.

Let the Counter-affidavit be handed over to the counsel for the petitioner.

List this case after four weeks.

(Ananda Sen, J.)

RKM/-